

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 55
(To be answered on the 20th July 2023)**

KERALA GOVERNMENT OWNED INTERNATIONAL AIRLINE

55. SHRI KODIKUNNIL SURESH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has received any proposals or recommendations from State Government of Kerala for introduction of a State owned international airline or permission for charter flights for ferrying expats in the GCC countries and if so, the details thereof;**
- (b) whether the Government has accorded permissions for the same; and**
- (c) if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) In the recent past, the Government has received references including from the Chief Minister of Kerala requesting necessary approvals for charter flights to be operated for transport of non-resident Keralites from Gulf countries to India.

(b) and (c) If and when received, charter flights are generally approved under the Inclusive Tour Package (ITP) guidelines. However, there are no specific requests for operation of charter aircraft on India-Gulf sector pending with this Ministry as of 13.07.2023.
